

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:134
ANSWERED ON:18.11.2010
GUIDELINES FOR HAULAGE CHARGES
Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have recently issued guidelines to govern payment of haulage charges for transportation of certain commodities including steel and cement;
- (b) if so, the details thereof; and
- (c) its impact on the freight earning of the Railways and also the common man?

Answer

MINISTER OF RAILWAYS(KUMARI MAMATA BANERJEE)

(a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 134 BY SHRIMATI SUPRIYA SULE AND DR. SANJEEV GANESH NAIK TO BE ANSWERED IN LOK SABHA ON 18.11.2010 REGARDING GUIDELINES FOR HAULAGE CHARGES.

(a) to (c) In terms of provisions contained in concession agreement executed between Indian Railways and container train operators, haulage charges have been notified for nine commodities at rate which is 10% less than the railway tariff rate for that commodity. This notification will be reviewed after 3 months. While this agreement is not likely to have any adverse impact on the common man, it is likely to have positive impact on railway operations.